

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7736/2023

(Arising out of impugned final judgment and order dated 18-01-2023
in SAD No. 18/2023 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

SANT RAM & ORS.

Respondent(s)

(I.R.)

Date : 31-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROLFor Petitioner(s) Mr. Rajesh Kumar Pandey, Adv.
Mr. Aditya K. Dubey, Adv.
Mr. Devvrat AOR

Mr. Krishnanand Pandeya, AOR

For Respondent(s) Mr. Aditya Kumar Dubey, Adv.
Mr. Devvrat, AOR
Mr. Harsh Anand, Adv.
Mr. Devesh Kumar Agnihotri, Adv.
Mr. Sumit Kansal, Adv.
Ms. Swati Setia, Adv.

Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

A letter has been circulated by the learned counsel
appearing for the respondent nos. 2 & 3 seeking
adjournment to file counter affidavit. The matter is
adjourned to 28.08.2023.

(INDU MARWAH)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)